INVITATION FOR EXPRESSION OF INTEREST
FOR
TULSI SPICES AND FOODS PRIVATE LIMITED OPERATING IN REAL ESTATE DEVELOPMENT AND FOOD PROCESSING SECTOR AT CUTTACK, ODISHA

(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**Tulsi Spices and Foods Private Limited** PAN: AACCT3656Q CIN: U15495OR2005PTC008147
2.	Address of the registered office	Gopabandhu Nagar, Jagatpur, Cuttack, Odisha, 754021
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	1. Plot No. 67,68,69 Khata No. 251/32 corresponding to Khata No 251/46 & Khata No 120, Mouza Badkesharpur, Thana Tangi, Dist. Cuttack, Odisha 2. Khata No. 350/40, Chaka no 57, Plot No 285, corresponding to Khata no.349/278, Plot No 285, Area Ac.0.745 decimals at Mouza - Andeisahi, Tahasil - Salepur, District - Cuttack, Boundary: N -Gochar land, S - Dhaneswar Behera, E: Sukata Mohanty, W: Danda. 3. Gopabandhu Nagar, Jagatpur, Cuttack, Odisha, 754021
5.	Installed capacity of main products/ services	Residential real estate project envisaged to comprise of 128 numbers of 2 BHK flats of 925 square feet each (Incomplete)
6.	Quantity and value of main products/ services sold in last financial year	1. Only Agreement of sale entered for some flats and the project is incomplete. 2. As per Form 23ACA filed for the financial year 2009-2010 the company 's sales was Rs. 12,26,52,815/- spices & foods
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by emailing to the Resolution Professional at ibc.tulsi@gmail.com and pratapmukherjee62@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by emailing to the Resolution Professional at ibc.tulsi@gmail.com and pratapmukherjee62@gmail.com
10.	Last date for receipt of expression of interest	15th November 2026
11.	Date of issue of provisional list of prospective resolution applicants	25th November 2026
12.	Last date for submission of objections to provisional list	30th November 2026
13.	Date of issue of final list of prospective resolution applicants	10th December 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15th December 2026
15.	Last date for submission of resolution plans	15th January 2026
16.	Process email id to submit Expression of Interest	ibc.tulsi@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Historical records show it was previously listed in MSME/NSIC directories and rating schemes (such as via NSIC/Crisil SME connect programs), though active Udyam/MSME registration status requires real-time verification.

Sd/- PRATAP MUKHERJEE,
Resolution Professional
TULSI SPICES AND FOODS PRIVATE LIMITED
(Under Corporate Insolvency Resolution Process)
Registration number: IBBI/IPA-001/IP-P02515/2021-2022/13851
27A, Bhattacharjee Para Road, Paschim Barisha
P.O. Thakurpukur, Kolkata - 700063
Email:ibc.tulsi@gmail.com, (M): 94331 69214

Place : Kolkata
Date : 31st October 2026

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